

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.222
CP 105 of 2018

Proceedings under Section 241 & 242 of Co. Act, 2013

IN THE MATTER OF:

Jiwanlalgopalji Makadia (Patel) & Ors
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 18/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr.Kunjai Dalal, (PCS)
For the Respondent	:Mr.Chinmay Gandhi, Adv. Mr.Harpal Singh Parmar, AdvFor R-6

ORDER

At the request for the counsel of the respondent, the matters stands adjourned to
02.05.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)